

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**MISCELLANEOUS APPLICATION NO.60/00255/2021  
IN  
ORIGINAL APPLICATION NO.60/119/PB/1990**

**DATED THIS THE 9<sup>TH</sup> DAY OF FEBRUARY, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)  
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)  
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)**

Ashok Kumar Setia ...Applicant

(By Shri Lupil Gupta, Counsel for the Applicant )

Vs.

Union of India, Northern Railways & another. ...Respondents.

**O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

1. After arguing the matter for some time, learned counsel for the applicant wishes to withdraw MA.No.255/2021 with liberty to avail appropriate remedy.

2. Accordingly, MA.No.255/2021 is dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

vmr

**(SURESH KUMAR MONGA)  
MEMBER (J)**